है। 1970 97 के लिए राज्य को वार्षिक आयंदन की साम 588539 मी॰ टन है।

Poor Conditions of Childreo in Reman, and Juvenile Home

788 SHRJ SUSHILKUMAR SAM
BHAJ1RAO SHINDE:
SHRIMATI VEENA VERMA
SHRI RAJUBHAI A
PARMAR: Will the Minister of
WELFARE be pleased to state:

la) whether Government's attention has been drawn to a report in the Nation' at Mail (Bhopal) dated May 28. 1996, attributable to National Human Right" Commission sources that children in 60C and odd remand and juvenile homes in ind country are languisning in conactions that deprive them of basic rights; and

(b) if so, what steps have been and are being taken by Government to improve the living conditions in juvenile and remand homes and to ensure that the children's stay in such homes is curtailed to the minimum?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) (a) Yes. Sir. However the conditions of inmates is reasonably good. There is a set norm for providing clothing an bedding to the inmates once he is committed apart from the dietary intake fixed on the basis of caloric requirement. There is a team of Welfare Officers in each home to ensure fair distribution of above said articles

(b) The implementation, of J.J. Act, 1996 which provides for the care, protection, treatment development and rehabilitation of neglected or delinquent juveniles and for the adjudication of certain matters relating to and disposition of delinquent juveniles, "rests with the State Governments/UT Administrations. Under Ibis Act, Probation Officers arc appointed by the State Government as per their requirement and Juvenile Welfare Boards & Courts are set up to

expedite restoration of neglected juvent-M their parents/guardians.

As a follow up measure of the J J Act. I<*86, Government of India is implementing a Scheme of Prevention and Control of Juvcniie Social Maladjustment to assist the State Government/UT Administration, for creating and strengthening of infrastructure. Under this Scheme, grant-in-aid is provided to State Government UT Administration for construction of homes, upgradation of existing homes and maintenance of inmates on 50:50

In addition to above, the Central Governmen! has been pursuing the State Government/UT Administrations to ensure successful implementation of 'lie provision of the j.j. Act and the stetmente of Prevention & Control of Juvenile cial Maladjustment from time to timeg

विद्यात क्षेत्र करे क्रियले की आपूर्ति 789. जी कनकसिंह मोहनसिंह पेगरोलाः वर्ष कोशला मंत्री यह बताने की कृपा करेंगे कि: (क) क्या वर्ष 1994-95 और 1995-96 के दौरा विदात क्षेत्र को कोयले की आपूर्ति में कोई वृद्धि हुई (ख) यदि हां, तो उक्त अवधि के दौरान विश क्षेत्र को कितने कोयले की आएटि की गई; (ग) चंया रेलवे इस उवत कीयले को डोने के 🗺 एवाँचा वैगन उपलब्ध करवाए गए; और (ध) यदि हां, तो तत्संबंधी ब्यौरा क्या है? कोयला पंत्रालय की राज्य मंत्री (श्रीपती कार् सिंह) (क) और (ख) जी, सं। वर्ष 1994-95 1995-96 के दौरान विद्युत क्षेत्र को आपूर्ति कीयले न वासविक मात्रा (विसमें मिदलिंग्स शामिल है), अन 169.74 मिलियन टन और 187.27 पिलियन टन जेकि कोयले की माता में 10.33% की वृद्धि को दर (ग) और (घ) बिद्दल क्षेत्र के उपधोक्ताओं को रेल हारा प्रेषण किए बाने वाले कोयले के संचलन की अर्वोच्च प्राथमिकता दी जाती है। यदापि कुछ कीसला

क्षेत्रों में वैगर्नों को उपलब्ध करवाने में कठिनाइकां हुई है। किन्तु पिछले वर्ष को चुलना में वर्ष 1995-96 में रैलने व गिष्युत क्षेत्र के लिए अधिक संस्था में बैगन मुतैया बनवारे है। कोल इंडिया लि॰ (को॰ई॰लि॰) तथा क्षिणरेने कोलिएपरीज कंपनी लि॰ (लि॰वो॰के॰लि॰) ने विद्युत क्षेत्र के लिए देनिक औसत लदान चार पहियों के वैगन द्वारा प्रतिदिन (एक॰डब्लू॰डब्लू॰एस॰/प्रतिदिन) वर्ष 1994-95 में किए गए 12,200 (अनंतिम) दैनिक जीसत लदान को तुलान एक॰डब्लू॰एस॰/प्रतिदिन क्षिण जीसत लदान को तुलान में 1995-96 में 13,400 एक॰एफ॰डब्लू॰ एस॰ प्रतिदिन (अनंतिम) का जोमतन वैगन लदान किया। यह लदान पिछले वर्ष को तुलान में 9,84% वृद्धि को दशीला है।

Aggregate Measure of Support

790. SHRI BHUPINDER SINGH MANN: Will the Minister of COMMERCE be pleased to state:

- (A) whether product specific Aggregate Measurement of Support (AMS) for 17 a negatively at Rs. 19,000 crores during the years. 1986—89;
- (b) whether this figure of AMS when
 lied for the year 1995 would come
 aboul Rs. 48000 crores; details
 - (c) whether Government intends to rethis anomaly; ami
- I) if so. steps taken in this regard?

 THE MINISTER OF STATE OF THE
 MINISTRY OF COMMERCE (SHRI
 BOLLA BULLI RAMAIAH): (a) to (d)
 The concept of Aggregate Measurement of
 Support (AMS) use in the Uruguay Round
 Agreement on Agriculture is a neceptiated
 concept designed to measure *he trade
 distorting domestic support given to agriculture
 by member countries of GATT. It does not take
 into account a large variety of support
 measures for the agricultural sector. The AMS
 comprises '.if two components viz. product
 specific md non-product.specific Be support.

Pose of calculating the domestic sup-to agricultural producers, both pro-uct specific AMS and non-product specific AMS are taken into account. Wring the base period (1986—88) the

For the

average product specific AMS was abou minuts 24442.2 crores and the non-product specific AMS was estimated at Rs. 4581.4 crores. The total AMS was, therefore, minus 19860 crores.

The AMS was to be calculated for the base period (1986—£8). As in the case of *India* the AMS for the <u>ba.se</u> period (1986—88) was negative. India did not have to take any reduction commitments for the period 1995-2000.

The product specific AMS figures for any year can be arrived at by multiplying the total eligible production with the difference of the applied administered prices prevailing during that year and the external reference prices as taken in the base period (1986—68).

Supply of coal to Badarpur Power Plant

- 791. SHRIMATI KAMLA SINHA: Will the Minister of COAL be pleased to state:
- (a) whether Coal India Ltd. has decided to stop delivery of coal to Badarpur power plant;
 - (b) if so, the reasons therefor; and
- (c) steps taken by Government to solve the problems of supply of coal?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) No. Sir.

(b) and (c) Do not arise, in view of (a) above.

Investment on coal production

- 792. SHRI S. MUTHU MANI: Will the Mwuste,* of COAL be pleased to state: C
- (a) whether it is a fact that to increase the production of coal to 300 million tonnes by 1997 an investment of US 5 1 billion would be required;
- (b) if so, the action initiated by Government in this regard;
- (c) the total amount of coal production expected for the year 1997; and